

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2344  
ANSWERED ON:07.08.2001  
CRIME AGAINST WOMEN  
MANIBHAI RAMJIBHAI CHAUDHARY;SHANKERSINH VAGHELA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been a spurt in the incidents of various crime against women in various parts of the country during each of the last three years, till date;
- (b) if so, the details thereof, crime-wise;
- (c) whether the Government are contemplating to take special steps to prevent such incidents;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( I.D. SWAMI )

(a)&(b): The details of various crimes committed against women during the years 1998, 1999 and 2000, as received from the National Crime Records Bureau are enclosed (Annexure-I, II, III).

(c)to(e): `Public Order` and `Police` are State subjects as per the Seventh Schedule to the Constitution of India and as such, registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. However, the Central Government has, from time to time, been writing to the State Governments stressing upon them the need to take preventive, punitive and rehabilitative measures in connection with crime against women. The advisories issued to the State Governments include inter-alia, setting up of exclusive women police stations, setting up women police cells in police stations, setting of a Crime against Women Cell in districts where they do not exist, hearing of rape cases by a court presided over by a lady magistrate, investigation of rape cases of a victim less than 18 years of age by women police officers and in the presence of parents and/or relatives, wider recruitment of women in police forces, setting up of Special Women Courts in each district, appointment of Dowry Prohibition Officers etc.

**INCIDENCE OF CRIMES COMMITTED AGAINST WOMEN DURING 1998**

SL.NO STATE/UT

RAPE  
KIDNAPPING & ABDUCTION  
DOWRY DEATHS  
CRUELTY BY HUSBAND & HIS RELATIVE  
MOLES-TATION  
EVE-TEASING  
IMPORTING OF GIRLS (UPTO 21 YEARS)  
SATI PREVEN-TION ACT  
I.T.P. ACT  
INDECENT REPRES.OF WOMEN (PROH.) ACT  
DOWRY PROHIBITION ACT  
TOTAL

1	ANDHRA PRADESH	869	738	500	4310	2967	1050	8	0	507	40	212	11201
2	ARUNACHAL PRAD	32	38	0	8	46	1	0	0	0	0	0	125
3	ASSAM	744	1117	32	739	648	12	0	0	34	0	62	3388
4	BIHAR	1421	1043	1039	1507	432	89	1	0	37	48	1488	7105
5	GOA	16	14	3	16	22	8	0	0	30	0	0	109
6	GUJARAT	368	1182	90	3602	1210	139	57	0	8	2	0	6658

7 HARYANA 364 318 309 977 611 385 25 0 4 1 8 3002  
8 HIMACHAL PRAD 128 115 7 228 283 15 0 0 1 0 1 778  
9 JAMMU & KASHMIR 178 629 9 18 516 361 0 0 1 0 3 1715  
10 KARNATAKA 233 312 200 1501 1340 139 0 0 1403 4 384 5516  
11 KERALA 589 130 21 2125 1773 96 0 0 27 30 8 4799  
12 MADHYA PRADESH 3354 925 598 2765 7310 741 26 0 16 2 128 15865  
13 MAHARASHTRA 1154 772 420 7728 2923 765 0 0 444 36 24 14266  
14 MANIPUR 13 60 0 0 13 0 0 0 0 0 0 86  
15 MEGHALAYA 42 16 1 0 12 0 0 0 0 0 0 71  
16 MIZORAM 84 4 0 0 53 0 0 0 0 0 0 141  
17 NAGALAND 13 14 0 0 4 0 0 0 0 1 0 32  
18 ORISSA 799 484 298 993 1499 165 0 0 11 0 338 4587  
19 PUNJAB 219 222 219 397 150 10 7 0 5 7 2 1238  
20 RAJASTHAN 1266 2499 433 4947 2908 54 3 0 47 1 1 12159  
21 SIKKIM 7 4 0 2 22 2 0 0 0 0 0 37  
22 TAMIL NADU 362 993 176 440 1779 1230 5 0 5937 10 269 11201  
23 TRIPURA 73 39 10 115 73 0 9 0 0 0 0 319  
24 UTTAR PRADESH 1605 2882 2229 5113 2423 2571 3 0 31 7 633 17497  
25 WEST BENGAL 757 783 249 3704 1243 27 2 0 43 0 3 6811

TOTAL (STATES) 14690 15333 6843 41235 30260 7860 146 0 8586 189 3564 128706

26 A & N ISLANDS 4 2 0 3 15 2 0 0 0 0 0 26  
27 CHANDIGARH 11 31 5 25 10 10 0 0 5 0 0 97  
28 D & N HAVELI 7 2 0 7 1 0 0 0 0 0 0 17  
29 DAMAN & DIU 0 0 0 1 0 1 0 0 0 0 0 2  
30 DELHI 438 978 126 103 653 172 0 0 75 1 10 2556  
31 LAKSHADWEEP 0 0 0 1 1 0 0 0 0 0 0 2  
32 PONDICHERRY 1 5 1 1 19 9 0 0 29 0 4 69

TOTAL (UTS) 461 1018 132 141 699 194 0 0 109 1 14 2769

TOTAL (ALL INDIA) 15151 16351 6975 41376 30959 8054 146 0 8695 190 3578 131475

SOURCE : CRIME IN INDIA ( AFTER ORISSA AMENDMENT)

INCIDENCE OF CRIMES COMMITTED AGAINST WOMEN DURING 1999

1 ANDHRA PRADESH 895 708 452 4666 3238 1763 0 0 737 15 282 12756  
2 ARUNACHAL PRAD 39 40 0 5 65 1 0 0 1 0 0 151  
3 ASSAM 703 1149 40 843 720 21 0 0 5 0 23 3504  
4 BIHAR 1447 939 1021 1423 547 55 0 0 38 25 1211 6706  
5 GOA 18 7 2 15 26 7 0 0 28 0 0 103  
6 GUJARAT 331 1074 94 3886 1083 172 0 0 40 1 13 6694  
7 HARYANA 372 350 288 1369 553 300 0 0 14 0 2 3248  
8 HIMACHAL PRAD 109 89 5 258 297 23 0 0 0 0 3 784  
9 JAMMU & KASHMIR 170 473 6 39 507 341 0 0 4 0 2 1542  
10 KARNATAKA 301 320 217 1560 1501 147 0 0 1225 1 361 5633  
11 KERALA 423 123 31 2488 1643 50 0 0 62 9 9 4838  
12 MADHYA PRADESH 3561 942 584 3012 8054 693 0 0 33 0 197 17076  
13 MAHARASHTRA 1320 727 395 7026 2766 825 0 0 390 147 14 13610  
14 MANIPUR 12 38 0 2 13 0 0 0 0 0 0 65  
15 MEGHALAYA 27 10 0 0 17 0 0 0 0 0 0 54  
16 MIZORAM 71 0 0 0 74 0 0 0 0 0 0 145  
17 NAGALAND 11 5 0 0 3 0 0 0 0 0 0 19  
18 ORISSA 820 431 234 1208 1494 158 0 0 22 0 349 4716  
19 PUNJAB 282 280 193 562 198 2 0 0 14 0 7 1538  
20 RAJASTHAN 1198 2652 443 5425 3109 51 0 0 85 8 3 12974  
21 SIKKIM 7 0 0 0 21 0 0 0 0 0 0 28  
22 TAMIL NADU 430 1000 197 620 1959 1776 0 0 6462 0 226 12670  
23 TRIPURA 72 27 17 113 71 0 0 0 0 0 0 300  
24 UTTAR PRADESH 1593 2746 2088 5372 2481 2255 0 0 24 6 347 16912  
25 WEST BENGAL 819 804 257 3777 1200 33 1 0 39 0 1 6931

TOTAL (STATES) 15031 14934 6564 43669 31640 8673 1 0 9223 212 3050 132997

26 A & N ISLANDS 6 2 0 8 13 2 0 0 5 0 0 36  
27 CHANDIGARH 16 36 7 42 26 18 0 0 7 0 0 152  
28 D & N HAVELI 3 0 2 5 8 0 0 0 0 0 0 18  
29 DAMAN & DIU 4 2 0 5 0 0 0 0 0 0 0 11  
30 DELHI 402 986 122 88 588 146 0 0 78 10 8 2428  
31 LAKSHADWEEP 0 0 0 0 0 0 0 0 0 0 0 0  
32 PONDICHERRY 6 2 4 6 36 19 0 0 50 0 6 129

TOTAL (UTS) 437 1028 135 154 671 185 0 0 140 10 14 2774

TOTAL (ALL INDIA) 15468 15962 6699 43823 32311 8858 1 0 9363 222 3064 135771

SOURCE : CRIME IN INDIA.

INCIDENCE OF CRIMES COMMITTED AGAINST WOMEN DURING 2000 (STATE AND UT-WISE)

SL.NO  
STATE/UT  
RAPE  
KIDNAPPING & ABDUCTION  
DOWRY DEATHS  
CRUELTY BY HUSBAND & HIS RELATIVE  
MOLES-TATION  
EVE-TEASING  
IMPORT-ING OF GIRLS (UPTO 21 YEARS)  
SATI PREVEN-TION ACT  
I.T.P. ACT  
INDECENT REPRES.OF WOMEN (PROH.) ACT  
DOWRY PROHI-BITION ACT  
TOTAL  
REMARKS (FIGS. ARE UPTO THE MONTH OF)

1 ANDHRA PRADESH 914 676 556 4465 3029 4022 17 0 371 2274 114 16438 Dec  
2 ARUNACHAL PRAD 36 19 0 5 35 1 0 0 0 0 0 96 Dec  
3 ASSAM 653 1395 51 431 204 3 1 0 5 115 1 2859 Dec  
4 BIHAR 1312 783 893 1370 485 6 2 0 11 3 791 5656 Dec  
5 GOA 21 7 1 13 18 10 0 0 25 4 0 99 Dec  
6 GUJARAT 204 504 79 2441 642 72 17 1 26 45 2 4033 Aug  
7 HARYANA 375 339 250 1166 508 452 35 0 11 1 1 3138 Dec  
8 HIMACHAL PRADE 117 104 6 291 289 23 3 0 0 0 2 835 Dec  
9 JAMMU & KASHMIR 183 494 0 47 480 337 7 0 2 0 0 1550 Dec  
10 KARNATAKA 281 336 262 1688 1568 76 0 0 1337 0 392 5940 Dec  
11 KERALA 536 100 15 2397 1830 75 0 0 79 36 3 5071 Dec  
12 MADHYA PRADESH 3504 904 578 2219 8251 1729 5 0 14 48 83 17335 Dec  
13 MAHARASHTRA 1237 961 397 6091 2799 1222 20 0 149 27 31 12934 Dec  
14 MANIPUR 10 43 0 4 27 0 0 0 0 0 0 84 Dec  
15 MEGHALAYA 36 1 0 0 8 0 0 0 0 0 0 45 Dec  
16 MIZORAM 57 1 0 0 66 0 0 0 2 0 0 126 Dec  
17 NAGALAND 15 0 1 0 0 0 0 0 0 0 0 16 Dec  
18 ORISSA 363 175 136 277 699 55 6 0 2 0 164 1877 Jun  
19 PUNJAB 313 390 189 721 310 54 4 0 18 7 3 2009 Dec  
20 RAJASTHAN 1242 2682 486 5358 3084 37 0 0 47 6 1 12943 Dec  
21 SIKKIM 3 2 0 2 13 0 0 0 0 0 0 20 Dec  
22 TAMIL NADU 498 849 135 775 1819 2457 2 0 5915 0 134 12584 Dec  
23 TRIPURA 86 41 15 129 59 0 0 0 0 0 1 332 Dec  
24 UTTAR PRADESH 1664 2690 2196 4825 2303 2346 11 0 12 1 49 16097 Nov  
25 WEST BENGAL 812 746 293 3715 1057 55 0 0 49 5 5 6737 Dec

TOTAL (STATES) 14472 14242 6539 38430 29583 13032 130 1 8075 2573 1777 128854

26 A & N ISLANDS 5 3 0 12 21 0 0 0 0 0 1 42 Dec  
27 CHANDIGARH 23 51 3 36 34 90 0 0 7 0 0 244 Dec  
28 D & N HAVELI 2 7 0 0 2 1 0 0 0 0 0 12 Dec  
29 DAMAN & DIU 1 2 0 2 0 0 0 0 0 0 0 5 Dec  
30 DELHI 358 1045 131 169 555 111 0 0 98 0 3 2470 Dec  
31 LAKSHADWEEP 1 0 0 0 0 0 0 0 0 0 0 1 Dec  
32 PONDICHERRY 4 10 6 3 32 27 0 0 48 1 5 136 Dec

TOTAL (UTS) 394 1118 140 222 644 229 0 0 153 1 9 2910

TOTAL (ALL INDIA) 14866 15360 6679 38652 30227 13261 130 1 8228 2574 1786 131764

SOURCE : MONTHLY CRIME STATISTICS.  
NOTE : FIGURES ARE PROVISIONAL.